## K.C. Patra - Vrs- UOI

For Hearing Sl.No.01 O.A. No.120/11

Order dated 24th April, 2014.

CORAM HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.) HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

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By filing a Memo dated 24.04.2014 Ld. Counsel appearing for the applicant submitted that the applicant seeks to withdraw this Original Application. The prayer is allowed. Mr. L. Jena, Ld. Addl. CGSC appearing for the Respondents is present. Accordingly, the O.A. is disposed of being withdrawn.

MEMBER(Admn.)

MEMBER(Judl.)

K.B.